

SL. No.1

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**(Video Conference)**

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON'BLE MEMBER (J)  
CORAM: SHRI VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 11.10.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.296/7/HDB/2022
NAME OF THE COMPANY	Manjeera Retail Holding Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holding Pvt Ltd
UNDER SECTION	7 of IBC

**ORDER**

Mr. Suadat, Learned Counsel for the Financial Creditor present via video conference.

Issue notice to the Corporate Debtor within 3 days from today and file proof of service.

List the matter on 31.10.2022.

*Sdl*

**MEMBER (T)**

*Sdl*

**MEMBER (J)**

Apoorva